

(b) The price of domestically produced natural gas is fixed in accordance with MoP&NG order no. 22013/27/2012-ONG D.V. dated 25th October, 2014.

Liquefied Natural Gas (LNG) is imported under open general licence and the gas prices are fixed based on negotiations between the seller and the buyer.

(c) The delivered price of gas differs from State to State depending upon pipeline transportation costs as well as the differences in various taxes levied by the concerned State Governments.

(d) Government gets a part of profit petroleum under the Production Sharing Contract Regimes as envisaged in the respective contracts, besides getting statutory levies (Cess and Royalties) as applicable under different regime.

Status of city gas distribution

929. SHRI DEVENDER GOUD T.: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) present status of City Gas Distribution in the country, with a particular reference to Andhra Pradesh and Telangana;

(b) whether it is a fact that there are hurdles with the existing policy which are obstructing expansion of gas distribution; and

(c) if so, whether there are any plans to address (b) above?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The details of the City Gas Distribution Network in the country including in the State of Andhra Pradesh and Telangana is given in Statement (*See below*).

(b) and (c) The Ministry of Petroleum & Natural Gas (MoP&NG) is in the receipts of various representations from City Gas Distribution (CGD) entities regarding the exorbitantly high permission charges being levied by some of the Municipal Authorities as well as delays in granting permissions/NoCs for pipeline laying work in the city. In order to address such issues including other regulatory issues, MoP&NG has constituted two Committees consisting stakeholders to suggest ways to address operational and regulatory issues for expediting development of CGD networks.

Statement*The details of the City Gas Distribution Network in the country*

Sl. No.	State	Name of city/GA	No. of Connections			No. of	
			PNG (Dom.)	PNG (Ind.)	PNG (Com.)	CNG Station	
1	2	3	4	5	6	7	
1.	Andhra Pradesh	Vijayawada	488	0	0	8	
		Kakinada	2953	0	38	4	
		West Godawari		Under Development		1	
		East Godawari, and Krishna		Under Development			
2.	Telangana	Hyderabad	2037	5	3	21	
3.	Assam	Upper Assam	29363	400	967	0	
4.	Delhi	Delhi	482192	324	1359	343	
5.	Gujarat	Surat, Ankleshwar, Bharuch, Hazira, Jamnagar, Nadiad, Navsari, Rajkot, Surendranagar, Valsad, Anand, Panchmahal, Ahmedabad, Gandhinagar, Vadodara, Mehsana, Sabarkantha etc.	1571497	3952	17704	370	
6.	Maharashtra	Mumbai, Thane, Pune, Raigarh, Ratnagiri	933098	178	3176	230	

1	2	3	4	5	6	7
7.	Uttar Pradesh	Gautam Budh Nagar, Ghaziabad, Firozabad, Meerut, Khurja, Lucknow, Agra, Kanpur, Bareilly, Jhansi, Moradabad, Mathura, Allahabad, Saharanpur	231979	1049	770	121
8.	Haryana	Faridabad, Gurgaon, Sonapat, Panipat, Yamuna nagar, Rewari	37600	224	150	28
9.	Tripura	Agartala	25111	48	341	5
10.	Madhya Pradesh	Dewas, Indore, Ujjain, Gwalior	9906	92	50	22
11.	Karnataka	Bangalore, Dharwad, Tumkur, Belgaum	1072	3	13	1
12.	Rajasthan	Kota	191	19	1	3
13.	UT	Dadra and Nagar Haveli	17	0	2	1
14.	Kerala	Ernakulam	10	0	0	0
15.	Goa	North Goa		Under Development		
16.	UT	Chandigarh		Under Development		
17.	UT	Daman		Under Development		
18.	Punjab	Jalandhar, Amritsar, Rupnagar, Fatehgarh Sahib, Bhatinda, Ludhiana		Under Development		
19.	Uttarakhand	Haridwar, Udhamasingh Nagar		Under Development		
		TOTAL	3327504	6294	24574	1158